NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 19/12/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

PETITION NUMBER

: TCP/4/2016

NAME OF THE TRANSFEROR

: LAMMERTZ INDUSTRIENDEL GMBH

NAME OF THE TRANSFERRE

: ALTEK LAMMERTZ NEEDLES LTD +3

UNDER SECTION

: 397/398

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1. S. MUKUNDAN

C. P. Mherkar,

Petitione

Respondent

11. Gal.

C. PRASANNA VENKATESIA

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ORDER

Representing counsel for the petitioner present. Counsels for the respondent present. Petitioner counsel stated that they have not received any proposal for settlement. Respondent counsel prayed for time and stated that the senior counsel could not attend before this bench due to personal inconvenience. Respondents are directed to place the proposal for settlement and for hearing the submissions on both sides put up the matter on 18.01.2018.

(S.VIJAYARAGHAVAN) MEMBER (TECHNICAL) (K.ANANTHA PADMANABHA SWAMY)

MEMBER (JUDICIAL)